

SUPREME COURT OF INDIA

New Delhi, dated May 03, 2020

OFFICE ORDER

Ref. Office Orders dated 22.03.2020, 27.03.2020 & 15.04.2020

In partial modification of Orders referred above, Hon'ble the Chief Justice of India has been pleased to direct that all the officers in the ranks of Deputy Registrar and above, or their equivalent, in the Registry shall attend office w.e.f. Monday, 04 May 2020.

The remaining staff shall continue to work from home on such terms and conditions as notified earlier, by the orders under reference, however concerned Registrar(s) may direct any other subordinate officer/staff to attend office to meet any urgent requirement(s) and, on such direction, such officer and/or staff shall report for duty at office on the date and time so directed.

It is emphasized that all officers and staff, while commuting to and from office and also while at work, shall strictly follow all precautions as per advisory/guidelines issued by the Government, and also as directed by the Registry, from time to time towards preventing the spread of the Covid-19 infection, like practicing social-distancing, undergoing thermal-screening, submitting self-declaration forms, wearing face masks etc.

Sd/-
[Sanjeev S. Kalgaonkar]
Secretary General

Copy to :- All concerned